

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 172
TO BE ANSWERED ON 17.07.2017**

MINIMUM WAGES FOR WOMEN

†172. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the total number of women labourers engaged in various industries/trade of unorganised non-agricultural sector who are being given equal wages for equal amount of work;**
- (b) the number of complaints received regarding the issue of non-implementation of Equal Remuneration Act, 1976; and**
- (c) the steps taken by the Government for strict implementation of the said Act?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a): Under the provisions of the Minimum Wages Act, 1948, the wages fixed by the appropriate Government are equally applicable to both male and female workers and the Act does not discriminate on the basis of gender. Further, the Equal Remuneration Act, 1976 provides for payment of equal remuneration to men and women workers for same work or work of similar nature without any discrimination.

(b) & (c): In the Central sphere, the enforcement of the Equal Remuneration Act, 1976 is entrusted to the Chief Labour Commissioner (Central) who heads the Central Industrial Relations Machinery (CIRM). In cases where the State Governments are “appropriate Government”, the enforcement of provisions of the Act is done by the State Labour Departments.

Central Government is regularly monitoring the implementation of the Act. The enforcement data such as Inspections/Prosecutions/Convictions made under the Act in Central Sphere for the last three years is given at Annexure.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) & (c) OF LOK SABHA UN-STARRED QUESTION NO.172 FOR 17.7.2017 BY SHRI ASHOK MAHADEORAO NETE, HON'BLE MP REGARDING MINIMUM WAGES FOR WOMEN:

The enforcement data under the Equal Remuneration Act, 1976 in Central sphere:

S.No.	Particulars	2014-15	2015-16	2016-17
1	Number of Inspections Conducted	1643	2340	4117
2	Number of Prosecutions Launched	535	178	301
3	Number of Convictions	762	472	317
